

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 347**

**TO BE ANSWERED ON THE 15TH SEPTEMBER, 2020/BHADRAPADA 24,
1942 (SAKA)**

RISE IN CRIME

**†347. SHRI OMPRAKASH BHUPALSINH ALIAS
PAWAN RAJENIMBALKAR:**

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether cases of crime are on the rise in some parts of the country;**
- (b) if so, the details of the total number of such cases registered during each of the last three years and the current year, State-wise;**
- (c) the details of the total number of accused arrested in this regard and the action taken against them, State-wise; and**
- (d) the steps taken by the Government to stop such incidents in the future?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI G. KISHAN REDDY)**

(a) to (d): National Crime Records Bureau (NCRB) compiles and publishes information on crimes in its publication 'Crime in India'. The published reports are available till the year 2018. The State/UT-wise details of total cases reported, cases charge-sheeted, persons arrested, persons charge-sheeted and persons convicted for

cognizable crimes under Indian Penal Code (IPC) and crimes under Special & Local Laws (SLL) during 2016, 2017 & 2018 are given at Annexure.

‘Police’ and ‘Public Order’ are State subjects under the Seventh Schedule to the Constitution of India and State Governments are responsible for prevention, detection, registration and investigation of crime and for prosecuting the criminals through their law enforcement agencies. However, the Ministry of Home Affairs (MHA) has *inter alia* taken following measures:

(i) A common platform for filing reports, collecting and sharing information on crime and criminal at national level, Crime and Criminal Tracking Networks and Systems (CCTNS) has been implemented.

(ii) An “Inter-operable Criminal Justice System” has been launched to integrate CCTNS with the court and prison databases, as well as with other pillars of the criminal justice system such as Forensics, Prosecution and Juvenile homes in a phased manner.

(iii) An online analytic tool for police called “Investigation Tracking System for Sexual Offences” to monitor and track timebound investigation in sexual assault cases in accordance with Criminal Law (Amendment) Act, 2018 has been launched.

(iv) Cyber Crime Forensic Labs have been set up in several States, and training has been given to many Public Prosecutors and Judicial Officers in identifying, detecting and resolving cyber-crimes.

(v) In order to improve investigation, steps have been taken to strengthen DNA analysis units in Central and State Forensic Science Laboratories.

(vi) MHA has also been providing funds to the State Governments for modernization of their Police Forces.

ANNEXURE
LSUSQ No.327 for 15.09.2020

State/UT-wise Cases Reported (CR), Cases Chargesheeted (CCS), Cases Convicted (CON), Persons Arrested (PAR), Persons Chargesheeted (PCS) and Persons Convicted (PCV) under Total Cognizable IPC and SLL Crimes during 2016-2018

SL	State/UT	2016						2017						2018					
		CR	CCS	CON	PAR	PCS	PCV	CR	CCS	CON	PAR	PCS	PCV	CR	CCS	CON	PAR	PCS	PCV
1	Andhra Pradesh	129389	105415	31940	198089	158633	49381	148002	125380	50524	156575	220698	75435	144703	129627	52998	154590	233384	81825
2	Arunachal Pradesh	2700	1816	137	3113	2636	137	2746	1463	19	2771	2478	23	2817	1508	171	2535	2029	177
3	Assam	107014	47407	3030	121823	54640	3221	109952	44970	2156	159242	98525	2460	120572	57770	2068	140776	63649	2462
4	Bihar	189696	154838	7232	269419	231846	12604	236055	185498	5336	556556	276836	22739	262815	197906	4800	271391	334651	9339
5	Chhattisgarh	84192	75505	43749	122012	122942	69651	90516	78257	42780	134135	132892	79417	98233	85496	43908	135885	133930	65139
6	Goa	3706	2613	331	4027	3550	392	3943	3345	426	3659	5422	506	3884	3389	359	3828	5438	427
7	Gujarat	435422	415920	115439	541826	532837	134693	334799	340318	76047	456028	475502	96629	393194	373481	88141	510311	535905	109156
8	Haryana	143111	74634	28362	118599	112177	37817	224816	74475	35230	135703	113523	54657	191229	74519	27023	123446	114566	38799
9	Himachal Pradesh	17249	13897	3134	23137	22305	4180	17796	13899	2890	18179	20892	3520	19594	16076	2848	20206	26825	3328
10	Jammu & Kashmir	26624	18185	5001	39237	37158	6360	25608	19717	5599	43210	42539	7248	27276	19458	5477	37186	36803	7139
11	Jharkhand	47817	29963	4798	45119	36169	5711	52664	27406	5362	57360	46661	6705	55664	32071	4831	50367	49512	5793
12	Karnataka	179479	133345	52450	246146	221012	76637	184063	159303	60549	270161	272906	84615	163416	137798	45054	222098	239773	67996
13	Kerala	707870	675289	487841	770763	745989	479639	653500	653970	415057	674544	724056	447410	512167	520814	490280	570023	603060	514659
14	Madhya Pradesh	365154	322200	161158	533851	521173	230177	379682	337736	169556	449590	555793	249439	405129	361015	187198	428188	569733	265614
15	Maharashtra	430866	345243	70665	536177	531954	92688	467753	366512	57488	535361	532787	74054	515674	369679	79613	522983	542022	92062
16	Manipur	4098	1450	207	2394	1607	257	4250	988	275	3185	1038	476	3781	795	324	2634	1061	344
17	Meghalaya	3582	2058	916	2335	3232	1292	3952	1633	165	2897	2544	199	3482	1089	189	2346	1452	207
18	Mizoram	2800	2474	1756	3128	2908	2016	2738	2461	1871	2937	2906	2219	2351	2110	920	2696	2414	1117
19	Nagaland	1908	1375	732	1799	1738	911	1553	1181	797	1818	1427	1031	1775	1204	796	2173	1685	1022
20	Odisha	103565	90557	5891	128680	132009	12506	103866	91897	2763	112366	115904	5226	107408	90088	1343	63102	130426	1932
21	Punjab	57739	40199	20157	65725	59038	27458	70673	45685	18903	81907	73205	24494	70318	55209	20446	79913	73247	26880
22	Rajasthan	251147	161985	87951	264873	264832	131195	245553	161161	103095	254310	259209	160122	250546	163974	87466	240888	262984	129553
23	Sikkim	1020	837	170	1100	1026	181	979	711	121	1146	957	152	869	539	94	778	698	129
24	Tamil Nadu	467369	399029	298739	611971	497926	346461	420876	367791	255170	737853	533140	295585	499188	458088	340924	801743	618496	389565
25	Telangana	120273	91440	20177	143145	125374	26588	133197	99812	27227	88815	151216	32344	126858	95459	23216	92941	155053	29315
26	Tripura	4081	3071	616	4809	4162	920	4238	3004	532	3421	4575	694	6078	3393	455	4584	6049	632
27	Uttar Pradesh	494025	347999	172106	983915	819313	270285	600082	413962	244356	701359	826524	264275	585157	427175	230952	712215	843277	402801
28	Uttarakhand	16074	10455	8814	16126	15456	8127	28861	21995	4787	23566	27985	6989	34715	25522	5815	26234	32962	6308
29	West Bengal	204400	166685	5706	208795	195316	7166	195537	163036	5665	157485	218305	7356	188063	167166	6751	143385	239653	8370
	TOTAL STATE(S)	4602370	3735884	1639205	6012133	5458958	2038651	4748250	3807566	1594746	5826139	5740445	2006019	4796956	3872418	1754460	5369445	5860737	2262090
30	A&N Islands	2491	2104	1583	2812	2710	1941	3014	2926	1775	3063	3387	1963	3699	3677	1348	3918	4088	1426
31	Chandigarh	4256	3095	2071	4354	4219	2654	5462	3723	2121	5376	4996	2662	5967	4809	2951	7247	6165	3456
32	D&N Haveli	256	252	21	394	521	35	309	234	23	457	535	41	315	267	37	612	512	52
33	Daman & Diu	287	257	8	441	522	9	382	212	20	577	427	27	334	256	22	398	527	39
34	Delhi	216920	53295	12461	104306	63211	15916	244714	62639	16713	116114	81717	20114	262612	66448	15736	120845	84813	18686
35	Lakshadweep	50	45	41	64	78	93	114	19	0	158	28	0	77	53	0	80	119	0
36	Puducherry	4885	4121	1412	6003	5877	1523	4799	4373	1503	6156	5720	1657	4674	3512	1081	5645	3665	1088
	TOTAL UT(S)	229145	63169	17597	118374	77138	22171	258794	74126	22155	131901	96810	26464	277678	79022	21175	138745	99889	24747
	TOTAL (ALL INDIA)	4831515	3799053	1656802	6130507	5536096	2060822	5007044	3881692	1616901	5958040	5837255	2032483	5074634	3951440	1775635	5508190	5960626	2286837

Source: Crime in India

Note: Clarifications are pending from West Bengal, Assam, Arunachal Pradesh, Meghalaya & Sikkim for the year 2018